

FORM C

Golden Glow Estates Private Limited
List of Creditors (For claims as at 27.11.2018)
(Version 3: Updated up to 07.08.2019)
Category: Financial Creditors (Form C)

Sl. No.	Name of Creditor	Nature of Financial Debt	Amount Claimed		Amount of Claim Admitted	Security Interest	Remarks
			Total	(in INR)			
1	I L & F S Financial Services Limited	Rupee Term Loan		2,55,57,03,684.00	2,55,57,03,684.00	ANNEXURE I	Secured
2	Edelweiss Asset Reconstruction Company*	Debt-I towards the loan availed by Adel Landmarks Limited	4,11,58,75,470		0.00		NA NA
		Debt-II towards the loan availed by Rational Buildcon Private Limited	1,90,59,16,982		0.00		
		Debt-III towards the loan availed by Rational Buildcon Private Limited	1,17,01,38,060	7,27,19,30,412	0.00		
Total Amount				9,82,76,34,096.00	2,55,57,03,684.00		

*Note :The Hon'ble NCLT vide its Judgement dated August 06, 2019, in CA-918 (PB)/2019 stated that the Claim of Respondent No. 1e Edelweiss Asset Reconstruction Company Limited in the present Corporate Insolvency Resolution Process be set aside being a repetition of the claim which already stands admitted in other insolvency processes

